(b) The action taken so far by the Ministry of Finance and the Ministry after the declaration in the financial budget of the year 2016-17 of the Higher Education Financing Agency and the details of the time bound action plan for the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) The details of budget provision of the Ministry and the financial budget of Central Government in the last three years *i.e.* 2013-14, 2014-15 and 2015-16 and during the year 2016-17 and the status of expenditure during the said period, year-wise are as follows:-

1. Budget Provision of Ministry of Human Resource Development

(₹ in crore)

Financial Year	Budget Provision	Revised Estimates	Expenditure	
2013-14	79451.00	74819.62	71494.24	
2014-15	82771.10	70505.00	68925.78	
2015-16	69074.76	67985.50	67351.54	
2016-17	72394.00		45969.98*	

^{*}Expenditure as on 30.09.2016

2. Financial Budget of Central Government

(₹ in crore)

Budget p		Budget p			provisions 5-16	2016-17
BE	RE	BE	RE	BE	RE	BE
1665297	1590434	1794892	1681158	1777477	1785391	1978060

(b) The Cabinet has approved the proposal for setting up the Higher Education Financing Agency (HEFA) for financing creation of infrastructure and for promotion of research facilities in the Centrally funded institutions of higher learning. HEFA is expected to be operational by the end of this financial year.

Liberalised regulation for proposed world class institutes

1794. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that NITI Aayog has asked the Ministry to further liberalise regulations for the proposed world class institutes, if so, the details thereof;

- (b) the details of the recommendations made by the NITI Aayog in this matter and the hindrances in incorporating them;
- (c) the details of the institutes identified for emerging as wrold class institutes; and
- (d) the steps being taken by Government to make the proposed world class institutes to work with a free hand without any interference of Government bodies like UGC and AICTE in their working?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) No, Sir. Ministry of Human Resource Development in consultation with University Grants Commission (UGC) is formulating an enabling Regulatory Architecture for 10 Public and 10 Private Higher Educational Institutions to emerge as World Class Institutions. Public comments were invited on the draft Guidelines and Regulations for the same to which along with others, NITI Ayog has also responded. The inputs received are under consideration in the Ministry.

The identification/selection of the Institutes as World Class Institutions shall be made after the Guidelines and Regulations are notified.

Technical Education Quality Improvement Programme (TEQIP-III) in Odisha

1795. SHRI RANJIB BISWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is considering to include Government Engineering Colleges in the country under World Bank assisted Technical Education Quality Improvement Programme (TEQIP-III), if so, the details thereof, State-wise; and
- (b) whether the Ministry has received any proposal from State Government of Odisha to include Government Engineering Colleges i.e. - Parla Maharaja Engineering College (PMEC) Berhampur, Government College of Engineering (GEC) Kalahandi, Indira Gandhi Institute of Technology (IGIT) Sarang and Government College of Engineering (GEC) Keonjhar under the above said World Bank programme, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) Yes, Sir. The Government of India has proposed Third Phase of Technical Education Quality Improvement Programme (TEQIP-III). TEQIP-III is a "Central Sector Scheme" with a focus on improving the quality and equity through upliftment of the Government and Government